

Nationals who require assistance and contracts ;

(b) if such arrangements exist, the reasons why those are not published for the benefit of our nationals ;

(c) whether any arrangements exist for periodic get-together of our nationals; and

(d) if not, whether such arrangements would be made at least on Republic Day and Independence Day ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :

(a) All our Missions abroad maintain close and friendly relations with visiting Indians as well as Indians residing in their jurisdiction and give them advice whenever required in the matter of establishing contacts with local people or other authorities. In case they encounter any difficulty, our Missions render them assistance as possible.

(b) Such instructions as are issued to our Missions abroad on such Consular function are intended only for 'Official Use'. These contain directions and guidance and as such it will not be in the public interest to publish them.

(c) and (d). We are aware that periodic community gatherings to take place under the aegis of our Missions abroad. Some of these occasions are the Independence Day, Republic Day, important Centenaries, Festivals, and Receptions given in honour of visiting Indian dignitaries.

Enemy Property

*1288. SHRI BENI SHANKER SHARMA :

SHRI D. C. SHARMA :

SHRI HARDAYAL DEVGUN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that while the properties held by the Custodian of Enemy Properties in India are cared

and looked after properly for and on behalf of the Pakistani owners, the Pakistan Government have been selling away the properties belonging to Indian nationals and held by the Custodian of Enemy Properties in Pakistan ;

(b) if so, the names of the owners of the properties whose properties have since been sold away by the Pakistan Government ;

(c) whether any steps are being taken by our Government to prevent the Pakistan Government from disposing of the Indian nationals' properties ; and

(d) whether there is any prospect of having the properties restored to the Nationals of the respective countries ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) :

(a) and (b). The Government have learnt from press reports of the intention of the Pakistan Government to dispose of properties belonging to Indian nationals and held by the Custodian of Enemy Property in Pakistan. However, the Government have not yet been informed in reply to their protest note whether the sale of such properties has actually taken place.

(c) and (d). The Government on hearing about the intended sale strongly protested to the Government of Pakistan against their intention to dispose of Indian properties, and called upon them to discuss the restoration of properties seized by either side in connection with the conflict, in terms of Article VIII of the Tashkent Declaration. The Government of Pakistan have not responded to our pleas and protests in this regard so far.

भांसी छावनी बोर्ड के सदस्यों द्वारा त्यागपत्र

*1289. श्री श्रींकार लाल बेरवा : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार की भूमि सम्बन्धी नीति के प्रश्न पर भांसी छावनी बोर्ड के छः सदस्यों ने